

**BEFORE THE NATIONAL GREEN TRIBUNAL  
(PRINCIPAL BENCH), NEW DELHI  
ORIGINAL APPLICATION NO. 459/2018  
(EARLIER O.A.NO. 196 OF 2014(CZ))**

**NEXT DATE: 06/04/2021**

**IN THE MATTER OF:**

RASHMI SINGH

...APPLICANT

VERSUS

NTPC LTD. & ORS.

...RESPONDENTS

**I N D E X**

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2.	<b><u>Annexure-A/1</u></b> Status of work progress in setting-up of the FGD plant as on 17/03/2021.	3-22

**FILED BY:**

  
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PLACE : NEW DELHI

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Stamp Duty Exempted  
Being S.C. T./O B.S.  
NOTARY  
SIPAT (C.G.)  
Date 15/11/20

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8/23/20

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NOTARY  
R.D.  
BUNKAR  
SIPAT (C.G.)  
CG.1, 15/11/20  
Date.....  
GOVT. OF CHHATTISGARH

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 459/2018**

**IN THE MATTER OF:**

RASHMI SINGH ...APPLICANT

VERSUS

NTPC LTD. & ORS. ...RESPONDENTS

**AFFIDAVIT BY NTPC LTD. PLACING THE QUARTERLY PROGRESS  
REPORT IN TERMS OF ORDER DATED 21/07/2020 PASSED BY  
THE HON'BLE SUPREME COURT IN CIVIL APPEAL NO. 2728/2020**

I, Pankaj Kumar Sharma, S/o. Sh I. D. Sharma, aged about 54 years, working as Dy. GM ( Environment Management), do hereby solemnly affirm and state as under:-

1. That I am the Authorised Representative of the Respondent No.1 in the above mentioned matter and as such I am well conversant with the facts and circumstances of the case and hence, I am competent to swear the present affidavit.
2. That vide order dated 27/02/2020 this Hon'ble Tribunal had directed NTPC Ltd. to install the FGD plant at its Sipat unit within a period of 6 months and to ensure to Tarpaulin covering of Coal wagons within one month.
3. I submit that the order dated 27/02/2020 in O.A. No. 459/208 was challenged by NTPC Ltd. before the Hon'ble Supreme Court of India in Civil Appeal No. 2728/2020. Vide its order dated 21/07/2020, the Hon'ble Supreme Court of India has disposed-off the Appeal by extending the timelines as follows:

Pankaj

NOTARY  
R.D.  
BUNKAR  
SIPAT (C.G.)  
CG.1, 15/11/20  
Date.....  
GOVT. OF CHHATTISGARH

- i. For setting-up of FGD plant, the timelines were extended in terms of the CPCB notification dated 11/12/2017.
  - ii. With regard to the Tarpaulin covering of the wagons, a further one month time was granted from 21/07/2020.
4. That the Hon'ble Supreme Court has, while extending the period for installation of FGD plant, directed the Respondent No.1/NTPC Ltd. to file quarterly progress report before this Hon'ble Tribunal.
5. In terms of the order dated 21/07/2020 passed by the Hon'ble Supreme Court of India, the status of work progress in setting-up of the FGD plant as on 17/03/2021 is as per **Annexure-A/1**. I submit that the **Annexure-A/1** may be treated as part and parcel of the present affidavit.



*Pankaj*  
DEPONENT

### VERIFICATION

Verified at Sibat on this 18<sup>th</sup> day of March, 2021 that the contents of my above affidavit from paras 1 to 5 are true and correct to my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Witness:-

*Mukesh Singh Khatkar*

S/O L.A.G.S. Khatkar

EMG Deptt, NTPC - Sibat

8/23/21  
I SOLEMLY AFFIRMED ON OATH  
BY ME BY THE WITHIN NAME  
PANKAJ BUNGA  
Notary  
S. Dist. Sibat  
18/3/21

*Pankaj*  
DEPONENT

Status report of Wet Flue Gas Desulphurization ( WFGD) System installation at NTPC-Sipat

Out of the total capacity of Sipat station, installation of FGD for 66% of its capacity has been awarded and for balance 34% capacity, award process is in progress. Details is given as below:

Project Name:	3 x 660 MW Sipat stage-I (Unit 1, 2 & 3): Wet Flue Gas Desulphurization (WFGD) System Package. Date of Notification Of Award - 24 <sup>th</sup> May 2019
Agency Name	GE Power India Limited (GEPIL)
LOA Value (Cr) of Stage#1 units ( Unit 1, Unit #2 & Unit#3)	Award value: ₹ 701.69 Cr First Contract- INR 426.13Cr (Ex Works Supply) Second Contract - INR 275.56 Cr (All Services )
Status	Work in progress in Stage#1 units (Unit#1, Unit#2 & Unit #3). NTPC is putting in all efforts for commissioning of FGD within timelines as stipulated by Hon'ble Supreme Court of India

## 2 x 500 MW Sipat stage -II : Wet Flue Gas Desulphurization ( WFGD) System status

Project Name:	2X 500 MW Sipat stage -II( Unit 4 & Unit 5) : Wet Flue Gas Desulphurization (WFGD)
Status	Invitation for Bids (IFB) published on 24.04.2020. Bids opened on 05.03.2021. Technical evaluation in process.

Status of work progress w.r.t. Project Schedule as on 17.03.2021 for Stage#1 Units ( Unit 1, 2 &3)

S.No.	Activity	Duration in months from Notification of Award		Unit # 1 /Unit # 3		Unit # 2		Status of work progress as on 17.03.2021
		Start	Finish	Start	Finish	Start	Finish	
1	Basic Engg.	0	4	23-May-19	23-Sep-19	23-May-19	23-Sep-19	Completed
2	Detailed Engg.	-	12	---	23-May-20	---	23-May-20	Engineering of all major equipment's and systems completed. Type tests of few equipment's are in process of approval. Agency (M/s GEPIL) is being followed up for earliest completion of balance Engg Activities. Out of 513 drawing documents as per updated MDL 499 have been submitted.
3	Bought Out Item (BOI)(Ordering )	3	8	---	23-Jan-20	---	23-Jan-20	All 47 BOI ordered.
4	Manufacturing & Supply of Equipments	7	20	23-Dec-19	23-Jan-21	23-Mar-20	23-Apr-21	Manufacturing of equipment in progress.  763 No.s of Absorber shell C276 plates received at site. Another lot in transit from China. Balance plates manufacturing is ongoing at RUNBANG, China and progressive dispatch followed up.

5	Manufacturing & Supply of gate, support structure, actuators etc. required for FGD inlet duct connection with ID-Chimney duct	-	12	---	23-May-20	---	23-May-20	<p>All 3 Unit Bypass dampers received at site Unit # 2 Bypass Damper placed and one booster fan inlet duct work also completed in Nov20.</p> <p>Booster Fan &amp; Motor 6Nos, Booster Fan casings Passenger Elevator, Structural Steel: 2798 MT Flue Cane material U1&amp;3: 911 MT, Duct Material: 831 MT, Tank material :455 MT, Limestone &amp; Gypsum Handling Structure : 418 MT, Crusher House Structure Material: 433MT, Conveyor Material: 205 MT and TP Structure 118 MT and Structure 2,838 MT (Approx.) received at site.</p>
6	Civil & Structural works	3	23	23-Aug-19	23-Apr-21	23-Nov-19	23-Jul-21	<p><b>CIVIL WORKS</b> :- <u>(Actual Site progress Pictures attached)</u></p> <p><b>Unit# 1</b></p> <p>a) Chimney Shell casting started on 8<sup>th</sup> Feb 2021 and till date 35 Mtr Completed.</p> <p>b) Booster Fan Foundation completed for both fan.</p> <p>c) Absorber 1:- Civil work completed and Absorber mechanical erection work in progress. Erection of 9<sup>th</sup> shell completed.</p> <p><b>Unit # 2</b></p>

							<p>a) Chimney, Raft completed for all 4 sections. Slip form erection is nearing completion.</p> <p>b) Raft casting 1<sup>st</sup> lift completed for booster 2A and 2B</p> <p>c) Absorber 2:- Civil Foundation work completed and preparatory work for Mechanical Erection started.</p> <p><b><u>Unit# 3</u></b></p> <p>a) Chimney slipping started on 6<sup>th</sup> Nov 20. Chimney shell work in progress and completed up to 55-mtr height.</p> <p>b) Booster fan 3A/3B foundation completed and 15/53 duct foundations completed.</p> <p>c) Absorber 3:- Erection of 5<sup>th</sup> shell completed</p> <p><b><u>Common facilities</u></b></p> <p>a) Civil foundations of Process water tank I &amp; Process water tank II, HC feed tank &amp; Aux Absorber Tank completed.</p> <p>b) Electrical control building: Plinth beam casting completed, 3.5Mtr Slab casting is in progress</p> <p>c) Ball Mill foundation 1<sup>st</sup> Foundation completed, 2<sup>nd</sup> Foundation is in progress.</p> <p>d) Ball mill building Foundation casting completed. Column casting is in progress</p> <p>e) Crusher house. Civil foundation work completed and Mechanical erection of</p>
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								<p>columns started on 12<sup>th</sup> March 2021.</p> <p>f) Gypsum Storage shed reinforcement work i/p</p> <p>g) Limestone Conveyor foundation work also in progress.</p>
7	Mechanical Equipment erection	12	26	23-May-20	23-Jul-21	23-Aug-20	23-Oct-21	<p>a) Mechanical sub contract awarded by M/s GEPIL to M/s Mecwel. Vijaywada</p> <p>b) U2 bypass damper work completed</p> <p>c) Duct Pre assembly work i/p (250mt aprox completed)</p> <p>d) Process Water Tank I&amp; II completed except nozzle and stair case.</p> <p>e) Crusher House Structure Columns Erection started 12/03/2021.</p> <p>f) U#3 Duct support Structure Erection started</p> <p>g) U#1,2,3 Outlet Duct 1<sup>st</sup> Tier structure Erection completed.</p> <p>h) Waste water tank, Filtrate water Tank mechanical erection in full swing.</p> <p>i) Aux Absorber 3/8 Shell Erection completed</p> <p>j) HC feed Tank 4/8 Shell Erection completed</p>
8	Electrical and Control & Instrumentation work	16	29	23-Sep-20	23-Oct-21	23-Dec-20	23-Jan-22	Rigorously following up with the Agency. NTPC putting all around efforts to complete in time.
9	Commissioning of FGD system	-	30	---	23-Nov-21	---	23-Feb-22	NTPC Committed to finish on schedule time.

10	Completion of Facilities		32 (U #1) 31(U# 3) 35 (U # 2)	---  	23-Jan 2022  23 Dec 2021  23 April 2022	---  	23-Apr-22	NTPC Committed to finish on schedule time.
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## 1. Chimney Unit # 1



2. Chimney Unit # 2



3. Chimney Work Unit # 3,



Absorber Unit # 1

5. Absorber Unit # 3



6. Absorber Unit # 2



## 7. Primary HC feed tank



8. Process Water Tank 1 & 2



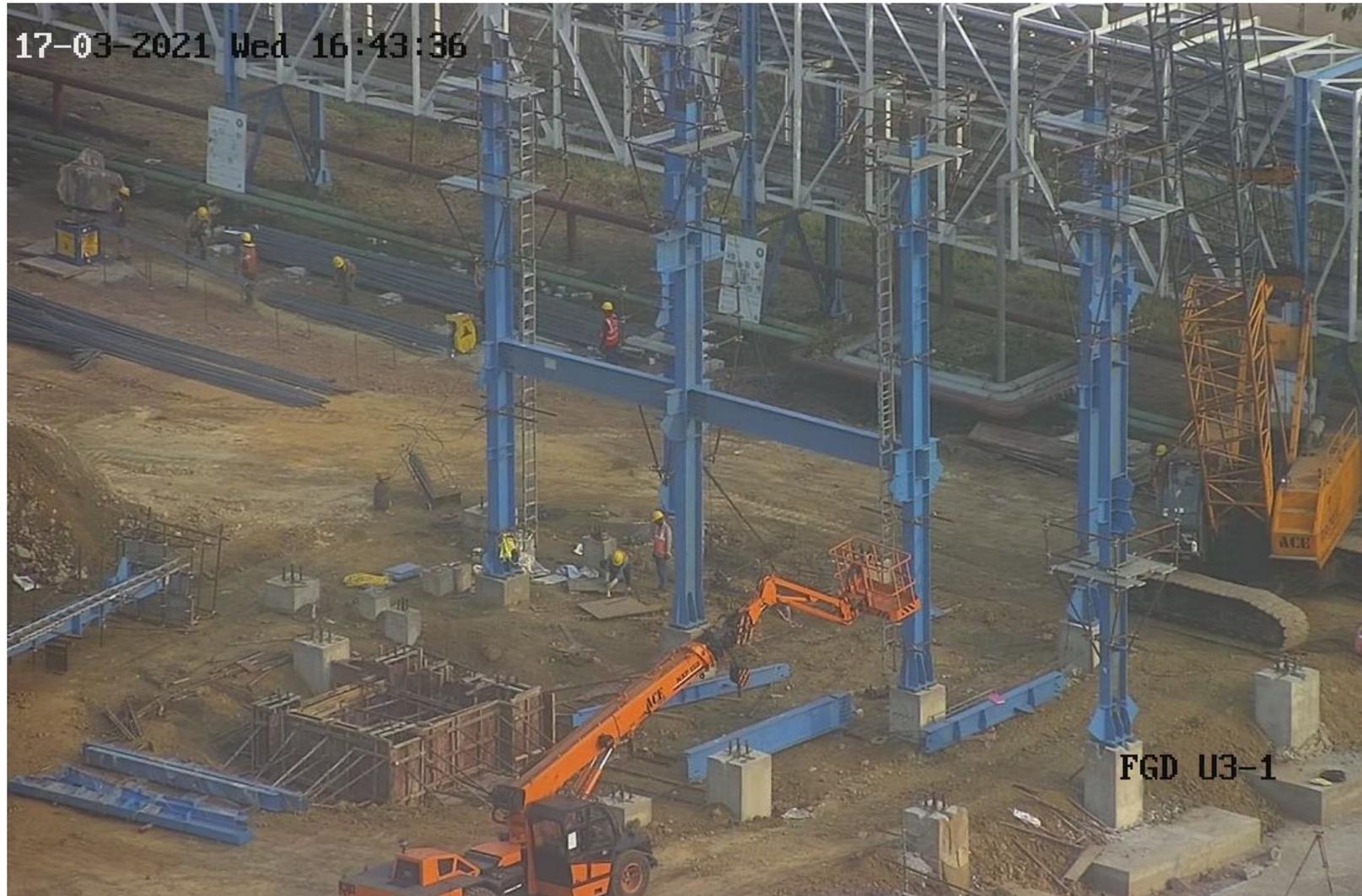
9. Aux Absorber Tank



10. Electrical control building



11. Crusher House



12. Silo pre assembly



### 13. Gypsum Storage



14. Duct Pre assebly



P K  
Sharma

Digitally signed by P K Sharma  
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